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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.431/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

| Name of the Company | | Jai Balaji Industries Ltd.-Vs-BST Infratech Ltd. | |
|---------------------|--|--|---------------------|
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mr. Manoj Bhattacharya, Adv
2. Mr. Uttam Sharma, Adv

} For the
Operational
Creditor

Uttam Sharma
18/1/18

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor made a request for adjournment as settlement process is going on between the parties. Prayer is allowed.

List it on 20/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)